

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1414
ANSWERED ON:16.07.2004
ELECTORAL REFORMS
Khairi Shri Chandrakant Bhaurao

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a comprehensive electoral reforms including State funding of elections is in the anvil;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

(a)&(b):The Government as part of its commitment to initiate steps to introduce State funding of elections,is considering various options and alternatives in this regard.

(c): Does not arise.